

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:951
ANSWERED ON:07.12.2004
CASTE BASED CENSUS
Chander Kumar Prof.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether during the recent census in the country, the prescribed format in which the information was sought did not have any column regarding caste;
- (b) if so, whether no census in the country has been conducted on the basis of caste since 1952;
- (c) if so, the criteria on which the Government ensures reservation to the Scheduled Castes, Scheduled Tribes and other Backward Classes in accordance to the proposition of their increased population;
- (d) whether the Government propose to conduct census on the basis of caste;
- (e) if so, the time by which it is likely to be conducted; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Yes Sir.

(b)&(c): Yes Sir, information on individual caste, tribe or race has not been collected in the censuses held after the independence except for Scheduled Castes and Scheduled Tribes for meeting the Constitutional requirements.

(d): No Sir.

(e) and (f): Question does not arise.